

ITEM NO.28

COURT NO.13

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 7697/2024

[Arising out of impugned final judgment and order dated 15-02-2024 in SAD No. 719/2023 passed by the High Court of Judicature at Allahabad]

**CHANDRA SHEKHAR AZAD AGRICULTURAL AND TECHNICAL
 UNIVERSITY, KANPUR & ORS.**

Petitioner(s)

VERSUS

JAVED BAHAR & ANR.

Respondent(s)

**(I.R. and IA No.77072/2024-EXEMPTION FROM FILING C/C OF THE
 IMPUGNED JUDGMENT and IA No.77071/2024-EXEMPTION FROM FILING O.T.
 and IA No.77075/2024-PERMISSION TO FILE LENGTHY LIST OF DATES
 IA No. 77072/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT**

IA No. 77071/2024 - EXEMPTION FROM FILING O.T.

IA No. 139792/2024 - EXEMPTION FROM FILING O.T.

IA No. 139787/2024 - INTERVENTION/IMPLEADMENT

IA No. 77075/2024 - PERMISSION TO FILE LENGTHY LIST OF DATES

IA No. 191785/2024 - WITHDRAWAL OF CASE / APPLICATION)

WITH

Diary No(s). 12869/2024 (XI)

**(IA No. 109438/2024 - CONDONATION OF DELAY IN REFILING / CURING
 THE DEFECTS**

**IA No. 109436/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT**

IA No. 109435/2024 - EXEMPTION FROM FILING O.T.

IA No. 190870/2024 - EXEMPTION FROM FILING O.T.

IA No. 190868/2024 - INTERVENTION/IMPLEADMENT

IA No. 109437/2024 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Diary No(s). 39385/2024 (XI)

(IA No. 213800/2024 - CONDONATION OF DELAY IN FILING

IA No. 213799/2024 - EXEMPTION FROM FILING O.T.

**IA No. 213803/2024 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES**

IA No. 213802/2024 - PERMISSION TO FILE SYNOPSIS AND LIST OF DATES)

Diary No(s). 39484/2024 (XI)

(IA No. 217714/2024 - CONDONATION OF DELAY IN FILING

IA No. 217715/2024 - EXEMPTION FROM FILING O.T.

IA No. 217721/2024 - PERMISSION TO FILE ADDITIONAL

DOCUMENTS/FACTS/ANNEXURES**IA No. 217718/2024 - PERMISSION TO FILE LENGTHY LIST OF DATES)**

Diary No(s). 39541/2024 (XI)
(IA No.221416/2024-CONDONATION OF DELAY IN FILING and IA
No.221414/2024-EXEMPTION FROM FILING O.T. and IA No.221417/2024-
PERMISSION TO FILE LENGTHY LIST OF DATES and IA No.221419/2024-
PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 39885/2024 (XI)
(IA No.238464/2024-CONDONATION OF DELAY IN FILING and IA
No.238461/2024-EXEMPTION FROM FILING O.T. and IA No.238467/2024-
CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS and IA
No.238465/2024-PERMISSION TO FILE LENGTHY LIST OF DATES and IA
No.238466/2024-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 12-11-2024 These matters were called on for hearing today.**CORAM :**

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) **Mr. P. S. Patwalia, Sr. Adv.**
Mr. Rohit Amit Sthalekar, AOR
Mr. Purnendu Bajpai, Adv.
Mr. Shashank Singh, Adv.
Mr. Dipanshu Krishan, Adv.
Mr. Dipanshu Krishnan, Adv.
Ms. Devshi Chand, Adv.

Dr. Vijendra Singh, AOR

For Respondent(s) **Mr. Rohit Amit Sthalekar, AOR**
Mr. Purnendu Bajpai, Adv.
Mr. Shashank Singh, Adv.

Mr. Manoj K. Mishra, AOR
Mr. Umesh Dubey, Adv.
Mr. B.p. Singh Parihar, Adv.
Ms. Madhulika, Adv.
Ms. Vuzmal Nehru, Adv.

Dr. Vijendra Singh, AOR
Ms. Apurva Mahndiyan, Adv.
Mr. Abhinav Rathi, Adv.

Mr. Shail Kumar Dwivedi, AOR
Mr. Siddharth Krishna Dwivedi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 10.12.2024 for disposal.

(INDU MARWAH)
AR-cum-PS

(NIDHI WASON)
COURT MASTER (NSH)